(d) if so, the steps taken in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN): (a) and (c) No, Sir.

(b) and (d) Does not arise.

Committee on CSIR

1834.SHRI SARAT PATTANAYAK: Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

- (a) whether the Government have set up any Committee to examine the working of all research institution under CSIR in the country; and
 - (b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH): (a) No. Sir.

(b) Does not arise.

[Translation]

Reserved posts for SC/ST/OBC

1835. SHRI SUKH LAL KUSHWAHA : SHRI RAM NAIK :

Will the PRIME MINISTER be pleased to state :

- (a) the category-wise percentage of scheduled caste, scheduled tribes and backward class employees out of Government employees working in different departments of the country;
- (b) the details of vacancies in these categories in different departments as on 31st December, 1996 Statewise; and
- (c) the steps being taken by the Government to fill up these vacancies $\ref{eq:condition}$

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN): (a) and (b) Information regarding number of Scheduled Castes, Scheduled Tribes and Other Backward Classes including those of State Govenments etc. is not centrally maintained. However, information in

respect of SC/ST employees in the Central Government as on 1.1.94 is given in the enclosed Statement.

(c) Vacancies reserved for different categories in the Central Government are filled up as per existing instructions. The Government has also been launching Special Recruitment Drives since 1989 for filling up backlog of vacancies reserved for the Scheduled Castes and Scheduled Tribes.

Statement

Representation of SC/ST in Central Government services as on 1.1.1994

SC%	ST%
10.24	2.92
12.06	2.81
15.73	5.38
20.46	6.15
49.06	6.90
16.90	5.48
	10.24 12.06 15.73 20.46 49.06

[English]

IDSMT Scheme

1836.SHRI ANANTH KUMAR : Will the PRIME MINISTER be pleased to state :

- (a) the names of the cities/towns in Karnataka selected/developed under the IDSMT Scheme together with the total amount spend on each of them;
- (b) whether some foreign countries have also provided assistance for the same; and
 - (c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTRY OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU): (a) From 1979-80 till 28.2.97, 73 towns in Karnataka State have been covered under the IDSMT Scheme and Central Assistance amounting to Rs. 2065.86 lakhs released to the State Government. The State Government have reported an expenditure of Rs. 1933.39 lakhs. Detail are enclosed as Statement.

- (b) No, Sir.
- (c) Does not arise.